

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 6th February, 2016

No.HC.VII-101/2015/ 594 /A. In the interest of administration, Shri Mrinal Lahkar, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Cachar, Silchar, is transferred against the vacant post of Lower Division Assistant (LDA), Office of the District and Sessions Judge, Kamrup (M), Guwahati.

Shri Lahkar will join at his new place of posting immediately.

(N.B. The seniority of Shri Mrinal Lahkar will be decided by the District and Sessions Judge, Kamrup (M), Guwahati, on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.)

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-101/2015/ 595 - 608 /A.

Dated 06.02.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Cachar, Silchar. He is requested to release Shri Mrinal Lahkar in order to enable him to join at his new place of posting immediately.
4. The District and Sessions Judge, Kamrup (M), Guwahati for information and necessary action.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Shri Mrinal Lahkar, Office of the District and Sessions Judge, Cachar, Silchar.


REGISTRAR (VIGILANCE)

06/02/2016